

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD
REGIONAL BENCH - COURT NO. 3**

SERVICE TAX Appeal No. 11564 of 2016-DB

[Arising out of Order-in-Original/Appeal No KCH-EXCUS-000-COM-08-09-15-16 dated 30.03.2016 passed by Commissioner of Central Excise and Service Tax-KUTCH (GANDHIDHAM)]

Commissioner of CE & ST, Kutch (Gandhidham) Central Excise & Service Tax Commissionerate, Central Excise Bhavan Plot No. 82, Sector 8, Gandhidham(Kutch), Gujarat	 Appellant
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VERSUS

Vidyut Transformers Pvt Limited Plot No.133, Ward 1a, Industrial Area, Adipur, Kutch KUTCH, GUJARAT.	 Respondent
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APPEARANCE :

Shri Anoop Kumar Mudvel, Superintendent (AR) for the Appellant-Revenue
Shri Paritosh Gupta, Advocate for the Respondent-Asessee

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)**

DATE OF HEARING : 01.03.2024
DATE OF DECISION: 12.06.2024

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Service Tax Appeal No. 11563 of 2016.

**(Ramesh Nair)
Member (Judicial)**

**(C L Mahar)
Member (Technical)**

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